

For information of Nationalized banks
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fresh deposits/ fixed deposits, maturing during the period from 1st August, 2010 to 15th August, 2010 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<i>Srl. No.</i>	<i>Amount of F.D.R.</i>	<i>Date of maturity</i>	<i>Period of deposit</i>
1	Rs.21,43,735/-	2.8.2010	Six months
2	Rs.5,18,023/-	2.8.2010	Six months
3	Rs.5,18,023/-	2.8.2010	Six months
4	Rs.6,33,194/-	2.8.2010	Two years
5	Rs.61,73,475/-	9.8.2010	Two years
6	Rs.7,97,638/-	10.8.2010	Two Years
7	Rs.20,00,000/-	12.8.2010	Two years
8	Rs.35,53,024/-	14.8.2010	Six months

Dt. 16.07.2010


(N.K. MALHOTRA)
ASSISTANT REGISTRAR /
Drawing & Disbursing Officer,
Supreme Court of India